

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 3802-3803/2020

M/S N.N. GLOBAL MERCANTILE PRIVATE LIMITED

Appellant(s)

VERSUS

M/S INDO UNIQUE FLAME LTD. & ORS.

Respondent(s)

(IA No. 185816/2022 - INTERVENTION APPLICATION and IA No. 152125/2022 - INTERVENTION APPLICATION and 199969/22 and IA No. 72141/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 25-01-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.M. JOSEPH
HON'BLE MR. JUSTICE AJAY RASTOGI
HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MR. JUSTICE C.T. RAVIKUMAR

Amicus Curiae

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For Respondent(s)

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199969/22

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185816/2022

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Mr. Puneet Singh Bindra, AOR
Ms. Anshika Mishra, Adv.
Ms. Simran Jeet, Adv.
Mr. Rishabh Gupta, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Arguments heard.

Judgment reserved.

(MEENAKSHI KOHLI)
ASTT. REGISTRAR-cum-PS

(RENU KAPOOR)
ASSISTANT REGISTRAR